

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.194/2012

Date of Decision: 18.01.2019.

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N. SINGH, MEMBER (J)

1. Dinesh Kumar Chauhan, Age 45 years,
 Working as Assistant Drugs Controller (India),
 In the Office of the Central Drugs Standards
 Control Organization, Mumbai.
 Presently posted : Air Cargo, Sahar Airport.
 Residing at : 255, Pant Nagar, Ghatkopar,
 Mumbai 400 086.
 2. Arvind B. Kukrety, Age 42 years,
 Working as : Assistant Drugs Controller (India)
 in the office of the Drugs Controller,
 Head Quarter at Delhi, New Delhi 110 058.
 Residing at : D-2/58, Second Floor,
 Janak Puri, New Delhi 110 058.
 3. A. Annamalai Senkathir, Age 45 years,
 Working as Assistant Drugs Controller (India),
 in the Office of the Drugs Controller,
 Head Quarter at Delhi, New Delhi 110 058.
 Residing at : No.1, Second Cross, V.M. Nagar,
 Pondicherry 13.
 4. Gulshan A. Taneja, Age 45 years,
 Working as : Assistant Drugs Controller (India),
 In the Office of the Drugs Controller,
 Head Quarter at Delhi, New Delhi 110 058.
 Residing at : 247, Frontier Colony, Adarsh Nagar,
 Jaipur -13.
- ... *Applicants*

(By Advocate Shri R.G. Walia)

VERSUS

1. Union of India, through Secretary,
 Ministry of Health & Family Welfare,
 Nirman Bhawan, Moulana Azad Road,
 New Delhi 110 011.

2. Union Public Service Commission,
through its Chairman,
Dholpur House, Shahjahan Road,
New Delhi 110 069.
3. The Director General of Health Services,
Nirman Bhawan, Moulana Azad Road,
New Delhi 110 011.

Respondents

(By Advocate Shri N.K. Rajpurohit)

ORDER (Oral)

Per : R.N. Singh, Member (J)

At the outset, the learned counsel for the applicants submits that the present OA has become infructuous.

2. In view of the statement made by the learned counsel for the applicants, the OA is dismissed as having become infructuous. No order as to costs.

*(R.N. Singh)
Member (J)*

*(Dr. Bhagwan Sahai)
Member (A)*

dm.

*JW
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